

CB-37
08/01/2020

OFFICE OF THE DISTRICT & SESSIONS JUDGE, EAST DISTRICT
KARKARDOOMA COURTS: DELHI

ORDER

In super-session of earlier orders the following Committees at Karkardooma Courts, Delhi are hereby constituted as under, with immediate effect:-

Sl. No.	Name of the Committee/Branches	Name of Judicial Officers
1	Witness Protection Committee	1. The District & Sessions Judge, East/Chairman 2. The Deputy Commissioner of Police, East/Member 3. The Chief Prosecutor, East/Member
2	Arrear Committee	1. Sh. Sanjay Sharma-I, District Judge (Commercial Court) (East)/Chairman 2. Sh. Sanatan Prasad, ADJ (East)/Member 3. Ms. Ekta Guaba, CMM (East)/Member 4. Ms. Surabhi Sharma Vats, SCJ/RC (East)/Member 5. Sh. Jagmohan Singh, ACJ-CCJ-ARC (East)/Member
3	Internal Complaints Committee to examine the Complaints of Sexual Harassment Committee against the women employee	1. Ms. Navita Kumari Bagha, ASJ (Spl. FTC)/Chairperson 2. Ld. ACJ, East/Member/Member Secretary 3. Ms. Anuja Saxena, Advocate/Mediator /Member 4. Sh. Umesh Chand Sharma, Sr. JA/Incharge, Genl.Br.,(East) /Member 5. Ms. Sarika, JA, Admn. East/Member
4	Purchase Committee	1. Sh. Sanjeev Kumar-I, ASJ (Spl. FTC), East/Chairperson 2. Ms. Shuchi Laler, PO (MACT), Shahdara/ Member 3. Ld. Administrative Civil Judge, East/Member

Note: The ACJ-cum-CCJ-cum-ARC, shall be the Member Secretary of the Committee in which he is one of the member and all the communication shall be made in his name and under his signature and under the directions of Chairman of the Committee.

The Member Secretary shall further address all the communication to the District & Sessions Judge, East for further action/communication.

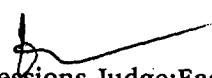

(Deepak Jagotra)
District & Sessions Judge: East District

No. 81-89 /D& SJ (East)/KKD/Delhi

Dated 7/1/2020

Copy forwarded for information/necessary action :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The District and Sessions Judge(HQs), Tis Hazari Court, Delhi.
3. The District & Sessions Judge, North-East, Karkardooma Courts, Delhi.
4. The District & Sessions Judge, Shahdara, Karkardooma Courts, Delhi
5. Concerned Judicial Officers, Karkardooma Courts, Delhi.
6. The Administrative Officer (Judl.)/Incharge all the Branches, Karkardooma Courts, Delhi.
7. PS to the undersigned.
8. Concerned file.
9. Guard file.


District & Sessions Judge: East District
Karkardooma Courts, Delhi